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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/542/(IB)/2017  
NAME OF THE PETITIONER(S) : JAGADEESH PRATHAP  
NAME OF THE RESPONDENT(S) : KUTTY FLUSH DOORS AND FURNITURE CO. P.LTD  
UNDER SECTION : Sec 9

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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PJ. RISHIKESH  
PJ. SRICANESH  
9884862677

For Petitioner /  
operational Credit

*[Signature]*

Prithviraj  
for Swamy

For Respondent

*[Signature]*

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing counter. Time enlarged at request. Put up on 16.08.2017 at 10.30 A.M.

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)